

RAJYA SABHA

Friday, the 6th August, 2021/15 Shravana, 1943 (Saka)

*The House met at eleven of the clock,
MR. DEPUTY CHAIRMAN in the Chair.*

FELICITATIONS BY THE CHAIR

MR. DEPUTY CHAIRMAN: Hon. Members, on behalf of the whole House and on my own behalf, I congratulate Shri Ravi Kumar Dahiya for winning Silver Medal in 57-kg. category of Men's Freestyle Wrestling event in the Olympic Games being held in Tokyo, Japan.

With his remarkable performance, Shri Ravi Kumar has become the second Indian Wrestler to win a Silver Medal at the Olympics. Clinching a Silver Medal in his very first Olympics at the young age of 23 years stands testimony to the fighting spirit and tenacity of Shri Ravi Kumar.

I am sure, his achievement will enthuse the citizens of the nation, particularly, our young and aspiring sportspersons to work hard with unflinching dedication and strive for excellence in their respective spheres.

I wish Shri Ravi Kumar Dahiya all the success in his future endeavours and hope that he will continue to make the nation proud by his accomplishments.

PAPERS LAID ON THE TABLE

Notification of the Ministry of skill Development and Entrepreneurship

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shri Dharmendra Pradhan, I lay on the Table, under sub-section (3) of Section 37 of the Apprentices Act, 1961, a copy (in English and Hindi) of the Ministry of Skill Development and Entrepreneurship, Notification No. G.S.R. 436 (E), dated the 24th June, 2021, publishing the Apprenticeship (Amendment) Rules, 2021.

[Placed in Library. See No. LT-4610/17/21]